National Company Law Tribunal

Allahabad Bench

CP NO. 14/ND/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2017

NAME OF THE COMPANY: Tej Kymas Book Depot Put Ltd.

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act, 1956

SI. NO. Name Designation Representation Signature

1. Zeyaul Hagne - Adv. Fr. Petilioner

2.

2) Rajesh Inamdov Thor Reportants
2) Abrighek Shrivagtara 2) for Reportants

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CP No.14/ND/2015

Parties are represented by their respective counsel. A preliminary submission in respect of pending CA's are head. The matter is fixed for further hearing in CA No. 13/2016 and CA No. 18/2016.

The matter be listed on 6th September, 2017.

Date: 10.08.2017

Shri H.P. Chaturvedi (Member (Judicial)

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Typed by P.K.Jyoti